

(d) the nature of the schemes which the Orissa Government has formulated for development of minerals in Orissa through this Mining Corporation?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) to (c). The Government of Orissa have indicated that they would like Orissa Mining Corporation to be fully State Government owned and State operated concern. The Central Government have agreed to allow the State Government to acquire the interests of the Centre. Action is being taken to give effect to this decision.

(d) The Corporation is at present working three mines for iron ore namely, Mahrajpur and Khandadera in Mayurbhanj District and Sakradihi in Keonjhar District. The Corporation has secured mining leases/prospecting licences over additional areas for iron ore, manganese and chromite. A programme of development by the Corporation during the Third Plan period has been drawn up involving a capital investment of Rs. 86 lakhs and envisaging a production of 8 lakh tons of iron ore, 25,000 tons of chromite and 20,000 tons of manganese by the end of the Third Plan. There are also possibilities of acquiring more leases and raising the targeted production. The State Government have also formulated a scheme to develop iron ore miner through the Corporation, in the Sukinda area to export 2 million tons of iron ore by 1964-65.

#### Evening Colleges

**\*843. Shri Tangamani:** Will the Minister of Education be pleased to state:

(a) whether the proposal to start 100 evening colleges from 1961-62 has been put into force; and

(b) if so, the names of Universities and the colleges so chosen?

**The Minister of Education (Dr. K. L. Shrivastava):** (a) No, Sir.

(b) Does not arise.

#### National Theatre in New Delhi

**\*844. Shri Ram Krishan Gupta:** Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 2374 on the 28th March, 1961 and state the further progress made in completion of the National Theatre in Delhi?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** Preliminary work is still continuing.

#### Price of Petroleum Products

**\*845.** { Shri Subbiah Ambalam:  
Shri Ram Krishan Gupta:  
Shri Narayanankutty Menon:  
Shri P. C. Borooah:  
Shri D. C. Sharma:  
Shrimati Mafida Ahmed:  
Shri Raghunath Singh:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 1343 on the 5th April, 1961 and state:

(a) whether the Oil Enquiry Committee appointed to go into the question of price for petroleum products has since submitted its report;

(b) if so, the findings thereof; and

(c) action taken so far on the recommendations made by the Committee?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) to (c). The Report of the Oil Price Enquiry Committee has been received and is under consideration of Government.

#### Violation of Foreign Exchange Regulations

**\*846.** { Shri T. B. Vittal Rao:  
Shri Ram Krishan Gupta:  
Shri Muhammed Elias:  
Shri Kunhan:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1350 on the 5th April, 1961 and state:

(a) whether the investigations regarding foreign exchange regulation violation against a Director of State Bank of India have since been completed; and

(b) if so, the result thereof?

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** (a) and (b). The investigation have since been completed. Adjudication proceedings have been initiated by issuing show-cause notices.

#### Post-Graduate Degrees in Third Class

\*847. { **Shri Nek Ram Negi:**  
**Shri Ram Krishan Gupta:**  
**Shri Hem Raj:**  
**Shri Sarju Pandey:**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 753 on the 10th March, 1961 and state:

(a) whether the University Grants Commission have ascertained reactions of the Universities on the proposal to amend university regulations to permit students passing the M.A. and M.Sc. examination in the Third division to reappear in the examinations to improve their class; and

(b) if so, the action taken thereon?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes, Sir. So far, 22 universities have sent in their reactions.

(b) The matter will be considered by the Commission on receipt of replies from all universities.

#### Triple-Benefit Scheme for Teachers

\*848. **Shri Kodiyar:**  
**Shri Pangarkar:**

Will the Minister of Education be pleased to state:

(a) whether Government have any proposal to introduce a triple-benefit scheme as in Madras to provide provident fund, pension and insurance for teachers in the Union territories;

(b) if so, the main features of the scheme; and

(c) how far it has progressed?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes. A scheme on the lines of the recommendation of the Secondary Education Commission is under consideration.

(b) The proposals that have been tentatively framed envisage:

(i) pensionary benefits to permanent teachers in aided educational institutions;

(ii) entitlement of the teachers to subscribe to Contributory Provident Fund;

(iii) Life insurance to be taken by every teacher, graded according to his pay.

(c) The financial implications of the scheme are under examination.

#### Uniform Wages in Steel Plants

\*849. **Shri S. M. Banerjee:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a final decision has been taken to have uniform wages in all the Steel Plants;

(b) if so, its details; and

(c) if not, the reason for this delay?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) to (c). A decision about the pattern of wages in the Steel Plants can be taken only after the wages structure of the workers employed in the Iron and Steel industry has been examined. For this purpose a wage Board is being set up for the Iron & Steel industry the constitution of which is at present under active consideration of Government.

#### Sports Village in Delhi

\*850. **Shri Ajit Singh:** Will the Minister of Education be pleased to refer